

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION No. 195 OF 2016 (SZ)**

**IN THE MATTER OF:**

Tandur Citizens Welfare Society

....

Applicant

Versus

Government of Telangana & Ors

....

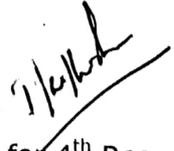
Respondent(s)

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**Place: Hyderabad**

**Date: 28-10-2020.**

  
Counsel for 4<sup>th</sup> Respondent

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R4)**  
**IN ORIGINAL APPLICATION No. 195 OF 2016 FILED BY**  
**TANDUR CITIZENS WELFARE SOCIETY, TANDUR, VIKARABAD DISTRICT.**

The Hon'ble NGT, Chennai In Its Order dated 16.09.2020 directed the Telangana State Pollution Control Board to comply with the directions dated 06.03.2020 regarding the compliance of the directions Issued by the Hon'ble NGT, Principal Bench, New Delhi vide order dated 14.11.2019 in OA No. 925 of 2018.

In this connection, the following is submitted: -

1. It is to submit that the District Magistrate & Collector, Vikarabad District has reviewed the status of the implementation of the recommendations of the Joint Committee in OA No. 925 of 2018 on 22.02.2020 with all the stake holders. The minutes of the meeting is enclosed as **Annexure-I**. The compliance of the recommendations of the Joint Committee are as follows:

<b>Sl.No.</b>	<b>Recommendation of the Joint Committee</b>	<b>Present Status</b>
1	The Government should hasten the process of constructing by-pass road in Tandur town to avoid the large movement of heavy vehicles, which is one of the main sources of air pollution in Tandur town.	<ol style="list-style-type: none"> <li>1) The RDO, Tandur informed that land acquisition over an extent of Ac 96-06 ½ Guntas covering 4 villages for the proposed by-pass road is completed except for small area near Kokat village for which panchanama was conducted and handed over the possession to the R&amp;B Department this January, 2019 for execution.</li> <li>2) The Executive Engineer has informed that the tender was finalized for total stretch of 12 kms which includes the land aqualzation cost and now marking for laying the road for 7 kms underway with estimated period of completion is 1½ year.</li> </ol>
2	The Government should allocate common lands of minimum 2 acres in each of the four areas namely	<ol style="list-style-type: none"> <li>1) The District Collector &amp; Magistrate directed the RDO, Tandur to identify a land</li> </ol>

	<p>Chencholi Road, Kokat Road, Hyderabad Road &amp; Kodangal Road for the disposal of stone chips &amp; sludge, where the cluster of stone cutting and polishing units are present as a short term measures.</p>	<p>required for disposal of stone chips &amp; sludge on permanent basis.</p> <p>2) Temporarily the stone polishing association, Tandur has acquired private lands at different locations (Chencholi Road, Kokat Road, Hyderabad Road &amp; Kodangal Road) for disposal of stone chips &amp; sludge. Ultimately, the stone chips &amp; sludge are taken by the Gypsum Industries and filling of low lying areas, house construction works &amp; for road construction works.</p>
3	<p>The Government should explore the possibility of allocation of about 300 acres land for relocation of all stone cutting &amp; polishing units outside the Tandur town as a long term measures to prevent the air pollution in the town.</p>	<p>1) The District Collector enquired the RDO, Tandur on possibility of allocating land for relocation of these units from the Town.</p> <p>2) The RDO informed that a large extent of vacant land to an extent of 390 acres in the Gingurthy village falling outside the limits of municipality has been identified long back and is still available for the purpose.</p> <p>3) Further General Manager, Industries in consultation with Engineering &amp; Revenue Departments shall work out for minimum area requirement including statutory fulfillment of green cover for setting-up of each unit so as to arrive a composite area for relocation of all 400 working units as a part of long term measures.</p>
4	<p>An efficient marketplace should be created for the sale &amp; purchase of stone chips &amp; sludge for the small</p>	<p>1) The Environmental Engineer informed that much of the sludge and part of the stone</p>

scale units to sell their wastes to the cement industries. This will provide an incentive for the various stakeholders to systemically handle the dust generating wastes in the area. For this, the cement industries should be directed to accept the stone chips & sludge and utilize them in their process as a raw material. The Government may waive off the royalty on the waste accepted by the cement industry.

chips are being consumed by the local sub-industries for manufacturing of gypsum and for other allied utility. The areas so identified for dumping will act as a central place for both storing and lifting operations of waste for the stakeholders. The representatives of the cement industries initially though raised suspicions on its viability but later came forward, as a part of CSR activities for its utilization after necessary quality check and subject to extension of certain incentives such as waiver of royalty, etc. In this regard, the plant in-charge, M/s. Indian Cements Limited informed that the company already made a representation before the Government on utilization of quarry rejects generated after stone cutting in Sy.Nos. 16, 68 and 69 of Malkapur village, Tandur mandal for its utilization in cement manufacturing process for blending with cement grade and high grade limestone. However, the District Collector suggested to utilize even the stone cutting waste of the units and further instructed the officials to ensure that the location of such dumping yard to be made closer to the main cement processing plants for an effective use and directed the AD-Mines to prepare the proposals to the Government on waiver of royalty soon after the

		receipt of project proposals from the cement units.
5	The Government should direct the concerned Departments to complete the ongoing road construction works within Tandur Town in a time bound manner as it is one of the main sources of air pollution.	<p>1) The Executive Engineer, R&amp;B Department Informed that the main road cement works within the Tandur town is time bound and will be completed within month's time.</p> <p>2) As on today all the road works within town were completed (1 km stretch from railway station to inspection bungalow, 1.2 kms stretch from Shivaji Chowk to Panduranga Temple and 750 mtrs stretch from Indira Chowk to Railway Station Road) except 400 mtrs road from DSP Office to Railway gate is not completed.</p>
6	The Municipal Authorities should take up regular sweeping of roads by using sweeping machines, sprinkling of water on the roads and development of green belt along the road side as a mitigate measures to control the air pollution.	1) The Municipal Commissioner, Tandur informed that they are regularly cleaning the roads manually and sent proposal for sweeping machines. He further informed that they have dedicated water tankers for sprinkling of waters on roads to suppress the dust generated during the vehicular movement.

2. The Board officials carried out Air Quality monitoring of 3 cement plants located near Tandur Town during the period from 05.10.2020 to 09.10.2020 and 20.10.2020 to 21.10.2020.

The status of cement industries were reviewed in the Task Force Committee hearing held on 23.10.2020. The Committee noted that the parameters (PM<sub>2.5</sub>, PM<sub>10</sub>, PM, SO<sub>2</sub>, NO<sub>x</sub>) were within the limits for M/s.Penna Cement Industries Ltd (Plant), Sy.No. 53, 54, 56, 57 & 62, Belkatur (V), Tandur(M), Vikarabad District (**Annexure-II**). However, as per the Online Continuous Emission Monitoring System, the values of Particulate matter was exceeding on some occasions for which the Committee has recommended for Environmental Compensation.

M/s. India Cements Limited, P.B.No.07, Sy.No.51, Tandur Mandal, Vikarabad District (**Annexure-III**) has complied with the Board directions and meeting the Board's standards.

In case of M/s. Cement Corporation of India Limited, Tandur Cement Factory, Tandur, Vikarabad District (**Annexure-IV**), the parameters (PM<sub>2.5</sub>, PM<sub>10</sub>, PM, SO<sub>2</sub>, NO<sub>x</sub>) have exceeded the limits and also not complied with the Board directions. The Committee recommended to issue directions to the two cement industries, namely M/s. Penna Cements and M/s. Cement Corporation of India Ltd., and also to impose the Environmental Compensations. The Board is in the process of issuing directions and orders for imposition of Environmental Compensation to the two units not complying.

3. The Board officials conducted Ambient Air Quality Monitoring at following 3 locations:-

(1). Sri Satya Sai Seva Sadan, Patel Garden, Near Railway Gate, Tandur (M), Vikarabad District (05.10.2020 & 06.10.2020),

(2) M/s Faiyaz & Co. (Adjacent to M/s Leo Fuel Station, Gowthampur (V), (20.10.2020 & 21.10.2020) and

(3) Tandur Police Station, Shanthi Nagar Colony (20.10.2020 & 21.10.2020)).

As per the analysis reports, the parameters (TSPM, PM<sub>10</sub>, SO<sub>2</sub>, NO<sub>x</sub>) are within the prescribed standards (**Annexure-V**).

The Interim report is submitted. Action is being taken as per the recommendations of the Task Force Committee.

Sd/-  
MEMBER SECRETARY

// T.C.F.B.O //



SENIOR ENVIRONMENTAL ENGINEER  
LEGAL, TSPCB, HEAD OFFICE, HYD.

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ANNEXURE - I

Minutes of the meeting convened by the District Collector, Vikarabad for mitigation measures on prevailing air pollution in and around Tandur Town with the Officers and Stakeholders on 22.02.2020 at Collectorate, Vikarabad

The following Officers/Stakeholders were present

Sl. Nos	Name of the Officer and Stake Holders	Designation
1	Smt. Pausumi Basu, I.A.S.,	District Collector & Magistrate, Vikarabad
2	Sri.S.Motilal	Additional Collector
3	Sri.M.Venu Madhava Rao	District Forest Officer
4	Sri.A.Laxminarayana	Deputy Superintendent of Police, Tandur
5	Sri.R.Y. Venu Madhava Rao	Revenue Divisional Officer, Tandur
6	Dr. Dasharath,	District Medical and Health Officer
7	Sri.V.Ashok Rao	District Legal Metrology Officer
8	Sri.D.Venkateshwar Reddy	District Transport Officer
9	Sri.B.Sudheer	Executive Engineer, Irrigation Department
10	Sri.B.Lal Singh	Executive Engineer, R&B Department
11	Sri.S.Manohar Rao	Executive Engineer, PRED Dept
12	Sri.M.Venkanna	EE, ZO, RRD, TS-Pollution Control Board
13	Sri.D.Vinay Kumar	General Manager, DIC, Industries Department
14	Sri. Rama Rao	Deputy Director, Ground Water Department
15	Sri.Ramappa Siddi	AEE, RO, TSPCB, Pollution Control Board
16	Sri.V.Rathna Prasad	MB, Industries Department
17	Sri.B.Srinivas	Tahsildar, Peddamul Mandal
18	Sri. Buchaiah	Tahsildar Yalal Mandal
19	Sri. P China Appala Naidu	Tahsildar, Tandur Mandal
20	Sri. Mohanranjan,	Project Officer, M/s TSMDC Limited
21	Smt. V.Lalitha	Deputy Tahsildar, Basheerabad Mandal
22	Sri A S C Bose	Plant Incharge, Indian Cements Limited
23	Sri.Moses G.J	Accounts Officer, Indian Cements Limited
24	Sri.S.K.Singh	DGM, M/s. Cement Corporation of India Ltd.,
25	Sri.R.Khatril	DGM, M/s.Cement Corporation of India Limited
26	Sri.C.V.Ramanahala	Mines Manager, M/s. Penna Cement Industry
27	Sri.N. Md. Zaheer	Stake Holder, Lease Holder of laterite mines
28	Sri,Md.Jaffar	Stake Holder, Mines Manager of laterite mines
29	Sri. M.A. Qayyum	President, Tandur Stone Merchant Association
30	Sri. D. Ravi	Assistant Director of Mines & Geology, Tandur

At the outset, the Chairperson, District Level Committee and District Magistrate & Collector, Vikarabad welcomed all the Officers and Stakeholders for participation in the coordination meeting on the measures to be adopted and initiating necessary action for mitigating the impact of pollution and environmental degradation cropped up due to certain secondary processing activity in mineral based units/industries in and around Tandur Town. The Chairperson also emphasized the need of cooperation from all stakeholders and sought all help & support to the efforts of the District Administration for taking up 'Tandur Clean-Up' programme.

The District Collector & Magistrate requested the member representative of the Joint Committee Sri. Venkanna, Environmental Engineer, ZO, Ranga Reddy District to present the status before the committee for deliberations and resolution as a way forward for implementation of the required action within time lines. The Environmental Engineer informed the committee that the Hon'ble National Green Tribunal (NGT) Principal Bench, New Delhi directed for constitution of the Joint Committee comprising of Central & State Pollution Control Boards and the District Magistrate, Vikarabad for submission of status report on the issues pertaining to air pollution of Tandur Town and the TSPCB shall be Nodal agency for coordination and compliance. The Hon'ble NGT, New Delhi after conduct of hearing, issued orders in O.A.No. 925 of 2018, dated 14.11.2019 filed by M/s Tandur Citizens Society based on the recommendations of the joint committee and directed the TSPCB and District Administration to take follow-up action on implementation of mitigation measures for violation of environmental norms by the cement industries and other industrial units, including stone cutting industries and further the TSPCB to assess and recover environmental compensation apart from other coercive measures in accordance with law for recovery of environmental compensation.

Further, the District Collector stressed upon for preparation of time bound action plan for implementation of (6) recommendations of the joint committee on violation of environmental norms and requested the member convener of the meeting to present the agenda before the committee. AD Mines informed that the agenda for the meeting are the same recommendations of the Joint committee to be taken up for immediate implementation.

The first recommendation of the Joint committee is to hasten the process of constructing of by-pass road in Tandur town to avoid the large movement of heavy vehicles which is main source of pollution, the Revenue Divisional Officer, Tandur informed that the land acquisition over an extent of 21 acres covering 4 villages for the proposed by-pass road is completed except for small area near Kokat village for which panchnama was conducted and handed over the possession to the R&B Department this January, 2019 for execution. Further, the Chairperson and District Collector also enquired about the required administrative, technical sanctions and the

budgetary allocation from the Executive Engineer, R&B Department. The Executive Engineer informed that tender was finalized for total stretch of 12 km which includes the land acquisition cost about 2 years back and revised estimates is not required and now marking for the laying the road of 7 km is underway with estimated period of completion is one and half years. The Collector instructed the Executive Engineer to start the work immediately and to place the status report in the review meetings to be held on monthly basis. Further, the RDO has also been instructed to go ahead with general land acquisition especially for the land in question at Kokat village and if required, to invoke legal remedies for hassle free acquisition. The Additional Collector, Vikarabad need to put up a reminder letter to the CCLA, Hyderabad for required permissions to acquire the land in question as per the procedures in vogue.

**(Action : Revenue Divisional Officer, Tandur, Executive Engineer R & B and Additional Collector, Vikarabad)**

The District Collector enquired from the pollution control department on the norms of disposal of waste such as stone chips and sludge generated by stone cutting units. The Environmental Engineer informed that these units fall under category of SSI which was earlier under the control of District Industries Centre which are classified in other than 66 sectors, are non-hazardous but polluting units for which the process of issuing conditional based acknowledgments were started for handling the waste. Further, EE, (PCB) informed that these units are scattered all around the Tandur Town along different routes for which a suitable common place for dumping the waste is warranted. The task of identification of an area in the designated routes shall be taken up by the RDO, Tandur in terms of minimum area and no. of units in toto and shall be exercised depending upon the production capacity of single unit then later extrapolating for the entire units enroute. The Revenue and Mines & Geology Departments shall coordinate with General Manager, Industries Department, Vikarabad for preparation of report for *mapping* these units scientifically within 1 month *timeline* (as per the production rates of the units projected for next five years) in order to arrive the actual extent required along each route for dumping place as a short term measures.

**(Action : General Manager, Industries, Revenue Divisional Officer, Tandur and AD-Mines, Vkb)**

The District Collector queried the RDO, Tandur on possibility of allocating land for relocation of these units from the Town, the RDO informed that a large extent of vacant land to an extent of 390 Acres in the Gingurthy village falling outside the limits of municipality has been identified long back and is still available for the purpose. The Tahsildar, Tandur informed that about acres 13.00 of land was assigned, the District Collector instructed the Tahsildar *to resume the land* not in use *and if the assignment had been violated* immediately, as the land is not fit for agriculture purpose being rocky in nature filled with stones and boulders for submission of necessary proposal to the Government. *The possession and use of land should be examined* Further, the General Manager, Industries in consultation with Engineering and Revenue departments shall work out for a minimum area requirement including statutory fulfillment of green cover (14%) for setting-up of each unit so as to arrive a composite area for relocation of all 400 working units as a part of long term measures.

**(Action : General Manager, Industries VKB; Revenue Divisional Officer, Tandur; AD-Mines, Tandur and Tahsildar, Tandur)**

The Environmental Engineer informed that much of the sludge and part of the stone chips are being consumed by the local sub-industries for manufacturing of gypsum and for other allied utility. The areas so identified for dumping will act as a central place for both storing and lifting operations of waste for the stake holders. The representatives of the cement industries initially though raised suspicions on its viability but later came forward, as a part of CSR activities for its utilization after necessary quality check and subject to extension of certain incentives such as waiver of royalty, etc. In this regard, the plant in-charge, M/s Indian Cements Limited informed that the company already made a representation before the Government on utilization of quarry rejects generated after stone cutting in Sy. Nos 16, 68 and 69 of Malakapur village, Tandur mandal for its utilisation in cement manufacturing process for blending with cement grade and high grade limestone. However, the District Collector suggested to utilize even the stone cutting waste of the units and further instructed the officials to ensure that the location of such dumping yard be made closer to the main cement processing plants for an effective use and directed the AD-Mines to prepare proposals to the Government on waiver of royalty soon after the receipt of project proposals from the cement units.

**(Action : M/s Tandur Stone Merchants Welfare Association, The Plant In-charges, cement units and AD-Mines, Vkb)**

- 10 -

The Executive Engineer, R & B informed that the main road cement works within the Tandur town is a time bound and will be completed within months' time.

**(Action: Municipal Commissioner and Executive Engineer, R & B)**

The Collector Vikarabad instructed the Revenue Divisional Officer, Tandur to coordinate and interact with Municipal Commissioner, Tandur for arranging the roads to be cleaned up regularly and periodic sprinkling of water with development of green cover along the median and either sides of the road as one of the mitigation measure to control the air pollution.

**(Action: Municipal Commissioner and RDO, Tandur)**

The Environmental Engineer informed that their officials have assessed the air quality at (3) places in and around Tandur Town and revealed that the data levels are exceeding the standards at (2) places, the District Collector instructed to continuously monitor the parameters periodically and to suggest measures for mitigation from time to time.

**(Action: EE, TS Pollution Control Board)**

As a part of other mitigation measures, the District Collector further instructed the District Transport Officer to take up surprise inspections of goods transporting vehicles by constituting joint and flying teams and to ensure that there are no violations especially open sky transportation of raw materials/minerals without the required Tarpaulin cover or excess tonnage and if found, to take stringent action on the offenders including prosecution of the persons involved in violation of Act and Rules which are in vogue. The District Collector also opined that the data on the Goods Vehicles of the Transport Department shall be integrated with database of the central server system being operated in-house by the Mines and Geology Department for restricting the vehicles to actually carry the tonnage and to transport the material as per the capacity by duly reflecting the same in the Transit Forms/Transit Passes/Way-bills generated through online process.

**(Action : Transport Department and Mines & Geology Department)**

The meeting concluded after detailed and much needed discussion covering wide spectrum of issues related to mitigation measures on pollution, environment and regulatory activities of all line departments to again meet periodically along with action taken report on its implementation.

*Red*  
22.2.20  
Asst. Director of Mines & Geology  
Tandur, Vkb. District

*Manu*  
Chairperson, DLC and  
District Collector & Magistrate  
Vikarabad

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001
	<b>ISO-9001 &amp; OHSAS-18001 Certified Laboratory</b> Certificate's No:- Q-180211 & 180204-S

Form IV  
Report by the State Board Analyst  
(See rule 14)

Sample Nos. ZLWGL20-102275  
Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub-section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 06.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to clinker cooler - 200 TPH of M/s. **Penna Cement Industries Ltd., (Plant), Sy.No.53, 54, 56, 57 & 62, Belkatur (V), Tandur (M), Vikarabad (D).** for analysis. The sample was in a condition fit for analysis reported below.

**Sample source:** Stack attached to clinker cooler -200 TPH

I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

Sample No.	Parameter	Value	Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102275	Suspended Particulate Matter	22	30	IS 11225 (Part-I),1985

The condition of the seals, fastening and container on receipt was as in good condition.

**Field observation:** The Air Pollution Control Equipment provided is Electro Static Precipitator (ESP-4 fields) and is in working at the time of monitoring.

Signed this: 14<sup>th</sup> October, 2020



Board Analyst

BOARD ANALYST  
T.S. Pollution Control Board  
Zonal Laboratory Hyderabad Zone  
Warangal-506 001.

**Address:**  
Smt. R. Parvathi,  
Senior Environmental Scientist (FAC),  
Zonal Laboratory,  
T.S. Pollution Control Board,  
1-8-269, Balasamudram,  
Hanamkonda, Warangal.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal – 506001
	<b>ISO-9001 &amp; OHSAS-18001 Certified Laboratory</b> Certificate's No:- Q-180211 & 180204-S

Form IV  
Report by the State Board Analyst  
(See rule 14)

Sample Nos. ZLWGL20-102274  
Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub – section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 05.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to Raw mill/kiln of capacity-300 TPH/200 TPH of M/s. Penna Cement Industries Ltd., (Plant), Sy.No.53, 54, 56, 57 & 62, Belkatur (V), Tandur (M), Vikarabad (D). for analysis. The sample was in a condition fit for analysis reported below.

**Sample source:** Stack attached to Raw mill/kiln of capacity-300 TPH/200 TPH

I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

Sample No.	Parameters	Values	Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102274	Suspended Particulate Matter	17	30	IS 11225 (Part-I),1985
	Sulphur Dioxide (SO <sub>2</sub> )	26	100	--
	Nitrogen Oxides (NO <sub>x</sub> )	488	800	--

The condition of the seals, fastening and container on receipt was as in good condition.

**Field observation:** The Air Pollution Control Equipment provided is Reverse Air Bag House (RABH-3696 bags) and is in working at the time of monitoring.

Signed this: 14<sup>th</sup> October, 2020



Board Analyst

**BOARD ANALYST**

T.S. Pollution Control Board  
Zonal Laboratory Hyderabad Zone  
Warangal-506 001.

**Address:**

Smt. R. Parvathi,  
Senior Environmental Scientist (FAC),  
Zonal Laboratory,  
T.S. Pollution Control Board,  
1-8-269, Balasamudram,  
Warangal, Warangal

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b>
	<b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001 <b>ISO-9001 &amp; OHSAS-18001 Certified Laboratory</b> Certificate's No:- Q-180211 & 180204-S

Form IV  
Report by the State Board Analyst  
(See rule 14)

Sample Nos. ZLWGL20-102277  
Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub-section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 06.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to cement mill-I-250 TPH of M/s. Penna Cement Industries Ltd., (Plant), Sy.No.53, 54, 56, 57 & 62, Belkatur (V), Tandur (M), Vikarabad (D). for analysis. The sample was in a condition fit for analysis reported below.

Sample source: Stack attached to cement mill-I-250 TPH

I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

Sample No.	Parameter	Value	Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102277	Suspended Particulate Matter	22	30	IS 11225 (Part-I),1985

The condition of the seals, fastening and container on receipt was as in good condition.

**Field observation:** The Air Pollution Control Equipment Provided is Bag House (588 bags) and is in working at the time of monitoring.

Signed this: 14<sup>th</sup> October, 2020



Board Analyst

**BOARD ANALYST**  
T.S. Pollution Control Board  
Zonal Laboratory Hyderabad Zone  
Warangal-506 001.

**Address:**  
Smt. R. Parvathi,  
Senior Environmental Scientist (FAC),  
Zonal Laboratory,  
T.S. Pollution Control Board,  
1-8-269, Balasamudram,  
Hanamkonda, Warangal.

	TELANGANA STATE POLLUTION CONTROL BOARD ZONAL LABORATORY: HYDERABAD ZONE H.No : 1-8-269, Balasamudram, Warangal – 506001
	ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

Form IV  
Report by the State Board Analyst  
(See rule 14)

Sample Nos. ZLWGL20-102278  
Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub – section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 06.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to cement mill-II -250 TPH of M/s. Penna Cement Industries Ltd., (Plant), Sy.No.53, 54, 56, 57 & 62, Belkatur (V), Tandur (M), Vikarabad (D). for analysis. The sample was in a condition fit for analysis reported below.

Sample source: Stack attached to cement mill-II-250 TPH

I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

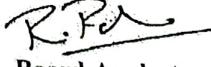
Sample No.	Parameter	Value	Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102278	Suspended Particulate Matter	21	30	IS 11225 (Part-I),1985

The condition of the seals, fastening and container on receipt was as in good condition.

**Field observation:** The Air Pollution Control Equipment Provided is Bag House (588 bags) and is in working at the time of monitoring.

Signed this: 14<sup>th</sup> October, 2020

**Address:**  
Smt. R. Parvathi,  
Senior Environmental Scientist (FAC),  
Zonal Laboratory,  
T.S. Pollution Control Board,  
1-8-269, Balasamudram,  
Hanamkonda, Warangal.

  
Board Analyst  
**BOARD ANALYST**  
T.S. Pollution Control Board  
Zonal Laboratory Hyderabad Zone  
Warangal-506 001,

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001 ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

**Ambient Air Quality Analysis Report**

Sample Nos. :	ZLWGL20-102279 to 102281
Name of the industry:	M/s. Penna Cement Industries Ltd., (Plant), Sy.No.53, 54, 56, 57 & 62, Belkatur (V), Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Sample No.	Date of sampling	Time and duration of sampling	PM <sub>10</sub> µg/m <sup>3</sup>	TSPM µg/m <sup>3</sup>	SO <sub>2</sub> µg/m <sup>3</sup>	NO <sub>x</sub> µg/m <sup>3</sup>	
Ambient Air Quality Monitoring was carried out near Boundary wall of Northside (Upwind direction)	ZLWGL20-102279	05.10.2020 & 06.10.2020	03:00 pm to 11:00 pm	56	144	7	16	
	ZLWGL20-102280		11:00 pm to 07:00 am	60	172	8	17	
	ZLWGL20-102281		07:00 am to 03:00 pm	51	162	8	15	
	<b>24 Hours Average</b>				<b>56</b>	<b>159</b>	<b>8</b>	<b>17</b>
	<b>National Ambient Air Quality Standards (NAAQS)</b>				<b>100</b>		<b>80</b>	<b>80</b>
	<b>NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VII) of E(P), Act,1986.</b> <b>PM<sub>10</sub> - Particle size less than 10 micrometers.</b>							

*R.P.R.*

Senior Environmental Scientist (FAC)  
 Senior Environmental Scientist  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001
	<b>ISO-9001 &amp; OHSAS-18001 Certified Laboratory</b> <b>Certificate's No:- Q-180211 &amp; 180204-S</b>

**Ambient Air Quality Analysis Report**

Sample Nos. :	ZLWGL20-102282 to 102284
Name of the industry:	M/s. Penna Cement Industries Ltd., (Plant), Sy.No.53, 54, 56, 57 & 62, Belkatur (V), Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Sample No.	Date of sampling	Time and duration of sampling	PM <sub>10</sub> µg/m <sup>3</sup>	TSPM µg/m <sup>3</sup>	SO <sub>2</sub> µg/m <sup>3</sup>	NO <sub>x</sub> µg/m <sup>3</sup>	
Ambient Air Quality Monitoring was carried out near plant garage towards south side of the industry (Downwind direction)	ZLWGL20-102282	05.10.2020 & 06.10.2020	03:30 pm to 11:30 pm	86	286	9	19	
	ZLWGL20-102283		11:30 pm to 07:30 am	89	260	9	21	
	ZLWGL20-102284		07:30 am to 03:30 pm	92	269	10	18	
	<b>24 Hours Average</b>				89	272	9	20
	<b>National Ambient Air Quality Standards (NAAQS)</b>				100	-	80	80
	<b>NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VII) (Rule 3(3B))] of E(P), Act,1986.</b> <b>PM<sub>10</sub> - Particle size less than 10 micrometers.</b>							

  
 Senior Environmental Scientist (FAC)  
 Senior Environmental Scientist  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001 ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

**Fugitive Emission Report**

Sample Nos. :	<b>ZLWGL20-102285</b>
Name of the industry:	M/s. Penna Cement Industries Ltd., (Plant), Sy.No.53, 54, 56, 57 & 62, Belkatur (V), Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Date of sampling	Time and duration of sampling	SPM
Fugitive Emission Monitoring carried out at a distance of 10 meters from Coal yard.	06.10.2020	07:00 pm to 11:00 pm	746
<b>Fugitive Emission Standards (*)</b>			<b>2000</b>
<b>Note:</b> (*)-As per the "SPM" concentration standard for assessing effectiveness of control measures adopted as per 1.6 of Environmental guidelines for prevention and control of Fugitive emissions from Cement plants.			

  
 Senior Environmental Scientist (FAC)  
 Senior Environmental Scientist  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001
	<b>ISO-9001 &amp; OHSAS-18001 Certified Laboratory</b> Certificate's No:- Q-180211 & 180204-S

Form IV  
Report by the State Board Analyst  
(See rule 14)

Sample Nos. ZLWGL20-102301

Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub - section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 09.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to Cooler ESP-II (Clinker cooler) of M/s. The India Cements Ltd., Malkapur works, PB No.07, Sy.No.51, Tandur (M), Vikarabad (D). for analysis. The sample was in a condition fit for analysis reported below.

**Sample source:** Stack attached to Cooler ESP-II (Clinker cooler)

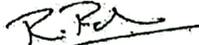
I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

Sample No.	Parameter	Value	CFO Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102301	Suspended Particulate Matter	26	30	IS 11225 (Part-I), 1985

The condition of the seals, fastening and container on receipt was as in good condition.

**Field observation:** The Air Pollution Control Equipment provided is Electro Static Precipitator (ESP-3 Fields) and are in working at the time of monitoring.

Signed this: 14<sup>th</sup> October, 2020

  
 Board Analyst

**BOARD ANALYST**

T.S. Pollution Control Board  
Zonal Laboratory Hyderabad Zone  
Warangal-506 001.

**Address:**

Smt. R. Parvathi,  
Senior Environmental Scientist (FAC),  
Zonal Laboratory,  
T.S. Pollution Control Board,  
1-8-269, Balasamudram,  
Hanamkonda, Warangal.

	TELANGANA STATE POLLUTION CONTROL BOARD ZONAL LABORATORY: HYDERABAD ZONE H.No : 1-8-269, Balasamudram, Warangal – 506001
	ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

Form IV  
Report by the State Board Analyst  
(See rule 14)

Sample Nos. ZLWGL20-102302  
Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub – section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 09.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to Coal mill-II of M/s. The India Cements Ltd., Malkapur works, PB No.07, Sy.No.51, Tandur (M), Vikarabad (D). for analysis. The sample was in a condition fit for analysis reported below.

**Sample source:** Stack attached to Coal mill-II

I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

Sample No.	Parameter	Value	CFO Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102302	Suspended Particulate Matter	27	30	IS 11225 (Part-I), 1985

The condition of the seals, fastening and container on receipt was as in good condition.

**Field observation:** The Air Pollution Control Equipment provided is Bag Filter (924 bags) and are in working at the time of monitoring.

Signed this: 14<sup>th</sup> October, 2020

  
Board Analyst

**BOARD ANALYST**  
T.S. Pollution Control Board  
Zonal Laboratory Hyderabad Zone  
Warangal-506 001.

**Address:**  
Smt. R. Parvathi,  
Senior Environmental Scientist (FAC),  
Zonal Laboratory,  
T.S. Pollution Control Board,  
1-8-269, Balasamudram,  
Hanamkonda, Warangal.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal – 506001
	<b>ISO-9001 &amp; OHSAS-18001 Certified Laboratory</b> Certificate's No:- Q-180211 & 180204-S

Form IV  
Report by the State Board Analyst  
(See rule 14)

Sample Nos. ZLWGL20-102300  
Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub – section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 09.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to Raw mill-II/Kiln-II-210TPH of M/s. The India Cements Ltd., Malkapur works, PB No.07, Sy.No.51, Tandur (M), Vikarabad (D). for analysis. The sample was in a condition fit for analysis reported below.

**Sample source:** Stack attached to Raw mill-II/Kiln-II-210TPH

I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

Sample No.	Parameter	Value	CFO Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102300	Suspended Particulate Matter	28	30	IS 11225 (Part-I),1985
	Sulphur Dioxide (SO <sub>2</sub> )	6	100	--
	Nitrogen Oxides (NO <sub>x</sub> )	324	800	--

The condition of the seals, fastening and container on receipt was as in good condition.

**Field observation:** The Air Pollution Control Equipment provided is Bag House (2320 bags) and is in working at the time of monitoring.

Signed this: 14<sup>th</sup> October, 2020

  
Board Analyst

**BOARD ANALYST**  
T.S. Pollution Control Board  
Zonal Laboratory Hyderabad Zone  
Warangal-506 001.

**Address:**  
Smt. R. Parvathi,  
Senior Environmental Scientist (FAC),  
Zonal Laboratory,  
T.S. Pollution Control Board,  
1-8-269, Balasamudram,  
Hanamkonda. Warangal.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001
	<b>ISO-9001 &amp; OHSAS-18001 Certified Laboratory</b> Certificate's No:- Q-180211 & 180204-S

Form IV  
Report by the State Board Analyst  
(See rule 14)

Sample Nos. ZLWGL20-102303  
Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub - section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 09.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to Cement mill-I of M/s. The India Cements Ltd., Malkapur works, PB No.07, Sy.No.51, Tandur (M), Vikarabad (D). for analysis. The sample was in a condition fit for analysis reported below.

Sample source: Stack attached to Cement mill-I

I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

Sample No.	Parameter	Value	Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102303	Suspended Particulate Matter	20	30	IS 11225 (Part-I),1985

The condition of the seals, fastening and container on receipt was as in good condition.

Field observation: The Air Pollution Control Equipment provided is Bag Filters (644 bags) and are in working at the time of monitoring.

Signed this: 14<sup>th</sup> October, 2020

  
Board Analyst

**BOARD ANALYST**  
T.S. Pollution Control Board  
Zonal Laboratory Hyderabad Zone  
Warangal-506 001.

Address:  
Smt. R. Parvathi,  
Senior Environmental Scientist (FAC),  
Zonal Laboratory,  
T.S. Pollution Control Board,  
1-8-269, Balasamudram,  
Hanamkonda, Warangal.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No: 1-8-269, Balasundaram, Warangal - 506001 ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

**Ambient Air Quality Analysis Report**

Sample Nos.:	ZLWGL20-102304 to 102306
Name of the industry:	M/s. The India Cements Ltd., Malkapur works, PB No.07, Sy.No.51, Tandur (M), Vikarabad (D).
Samples Collected & Submitted by:	Zonal Laboratory, Warangal.

Sampling Location	Sample No.	Date of sampling	Time and duration of sampling	PM <sub>10</sub> µg/m <sup>3</sup>	TSPM µg/m <sup>3</sup>	SO <sub>2</sub> µg/m <sup>3</sup>	NO <sub>x</sub> µg/m <sup>3</sup>
Ambient Air Quality Monitoring was carried out terrace of security time office (Downwind direction).	ZLWGL20-102304	08.10.2020 & 09.10.2020	02:00 pm to 10:00 pm	93	192	14	24
	ZLWGL20-102305		10:00 pm to 06:00 am	86	174	13	22
	ZLWGL20-102306	24 Hours Average	06:00 am to 02:00 pm	91	178	16	27
			13	17	23		
			16	15	25		
	<b>National Ambient Air Quality Standards (NAAQS)</b>				<b>90</b>	<b>181</b>	<b>80</b>
<b>NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VII) (Rule 3(3B)) of E(P), Act,1986.</b> <b>PM<sub>10</sub> - Particle size less than 10 micrometers.</b>							
<b>Field observation:</b> The Industry surroundings were sprinkled with water using water tanker during monitoring time.							

  
 Senior Environmental Scientist (FAC)  
 Senior Environmental Scientist  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WADANICAI - 506 001



TELANGANA STATE POLLUTION CONTROL BOARD  
 ZONAL LABORATORY: HYDERABAD ZONE  
 H.No : 1-8-269, Balasamudram, Warangal - 506001  
 ISO-9001 & OHSAS-18001 Certified Laboratory  
 Certificate's No:- Q-180211 & 180204-S

**Ambient Air Quality Analysis Report**

Sample Nos. :	ZLWGL20-102307 to 102309
Name of the industry:	M/s. The India Cements Ltd., Malkapur works, PB No.07, Sy.No.51, Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal.

Sampling Location	Sample No.	Date of sampling	Time and duration of sampling	PM <sub>10</sub> µg/m <sup>3</sup>	TSPM µg/m <sup>3</sup>	SO <sub>2</sub> µg/m <sup>3</sup>	NO <sub>x</sub> µg/m <sup>3</sup>	
Ambient Air Quality Monitoring was carried out terrace of mine office (Upwind direction).	ZLWGL20-102307	08.10.2020 & 09.10.2020	02:10 pm to 10:10 pm	85	256	13	16	
	ZLWGL20-102308		10:10 pm to 06:10 am	82	241	14	20	
	ZLWGL20-102309	06:10 am to 02:10 pm	79	262	13	15		
	<b>24 Hours Average</b>				82	253	10	18
	<b>National Ambient Air Quality Standards (NAAQS)</b>				100	-	12	17
	<b>Field observation:</b> The Industry surroundings were sprinkled with water using water tanker during monitoring time.						80	80

NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VII) (Rule 3(3B)) of E(P), Act,1986.  
 PM<sub>10</sub> - Particle size less than 10 micrometers.

*R.P.R.*

Senior Environmental Scientist (FAC)  
 Senior Environmental Scientist  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001 ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

**Fugitive Emission Report**

Sample Nos. :	ZLWGL19-102310
Name of the industry:	M/s. The India Cements Ltd., Malkapur works, PB No.07, Sy.No.51, Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Date of sampling	Time and duration of sampling	SPM
Fugitive Emission Monitoring was carried out in between lime stone crusher-1 and lime stone stocker belt-1 (BC2A conveyer belt).	09.10.2020	10:00 am to 02:00 pm	824
<b>Fugitive Emission Standards (*)</b>			<b>5000</b>
<b>Note:</b> (*)-As per the "SPM" concentration standard for assessing effectiveness of control measures adopted as per 1.6 of Environmental guidelines for prevention and control of Fugitive emissions from Cement plants.			

  
 Senior Environmental Scientist (FAC)  
 Senior Environmental Scientist  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No: 1-8-269, Balasamudram, Warangal - 506001 ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

**Fugitive Emission Report**

Sample Nos. :	ZLWGL20-102311
Name of the industry:	M/s. The India Cements Ltd., Malkapur works, PB No.07, Sy.No.51, Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Date of sampling	Time and duration of sampling	SPM
Fugitive Emission Monitoring was carried out at a distance of 10 meters from Cement mill-I.	09.10.2020	01:35 pm to 05:35 pm	1053
<b>Fugitive Emission Standards (*)</b>			<b>5000</b>
<b>Note:</b> (*)-As per the "SPM" concentration standard for assessing effectiveness of control measures adopted as per 1.6 of Environmental guidelines for prevention and control of Fugitive emissions from Cement plants.			

  
 Senior Environmental Scientist (FAC)  
 Senior Environmental Scientist  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001 <b>ISO-9001 &amp; OHSAS-18001 Certified Laboratory</b> Certificate's No:- Q-180211 & 180204-S

**Fugitive Emission Report**

Sample Nos. :	<b>ZLWGL20-102312</b>
Name of the industry:	M/s. The India Cements Ltd., Malkapur works, PB No.07, Sy.No.51, Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Date of sampling	Time and duration of sampling	SPM
Fugitive Emission Monitoring was carried out at a distance of 10 meters from Clincker Stock Piles-I.	09.10.2020	01:45 pm to 05:45 pm	1722
<b>Fugitive Emission Standards (*)</b>			<b>5000</b>
<b>Note:</b> (*)-As per the "SPM" concentration standard for assessing effectiveness of control measures adopted as per 1.6 of Environmental guidelines for prevention and control of Fugitive emissions from Cement plants.			

*R.P.R.*

**Senior Environmental Scientist (FAC)**  
**Senior Environmental Scientist**  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY; HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal – 506001 ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

**Fugitive Emission Report**

Sample Nos. :	<b>ZLWGL20-102313</b>
Name of the industry:	M/s. The India Cements Ltd., Malkapur works, PB No.07, Sy.No.51, Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Date of sampling	Time and duration of sampling	SPM
Fugitive Emission Monitoring was carried out at a distance of 10 meters from Clincker Stock Piles-II area.	09.10.2020	07:35 pm to 11:35 pm	1653
<b>Fugitive Emission Standards (*)</b>			<b>5000</b>
<b>Note:</b>	(*)-As per the "SPM" concentration standard for assessing effectiveness of control measures adopted as per 1.6 of Environmental guidelines for prevention and control of Fugitive emissions from Cement plants.		

  
**Senior Environmental Scientist (FAC)**  
**Senior Environmental Scientist**  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal – 506001 <b>ISO-9001 &amp; OHSAS-18001 Certified Laboratory</b> Certificate's No:- Q-180211 & 180204-S

**Fugitive Emission Report**

Sample Nos. :	ZLWGL20-102314
Name of the industry:	M/s. The India Cements Ltd., Malkapur works, PB No.07, Sy.No.51, Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Date of sampling	Time and duration of sampling	SPM
Fugitive Emission Monitoring was carried out at a distance of 10 meters from Coal yard.	09.10.2020 & 10.10.2020	10:00 pm to 02:00 am	1379
<b>Fugitive Emission Standards (*)</b>			<b>2000</b>
<b>Note:</b> (*)-As per the "SPM" concentration standard for assessing effectiveness of control measures adopted as per 1.6 of Environmental guidelines for prevention and control of Fugitive emissions from Cement plants.			

  
**Senior Environmental Scientist (FAC)**  
**Senior Environmental Scientist**  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001
	<b>ISO-9001 &amp; OHSAS-18001 Certified Laboratory</b> Certificate's No:- Q-180211 & 180204-S

Form IV  
 Report by the State Board Analyst  
 (See rule 14)

Sample No. ZLWGL20-102286  
 Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub - section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 07.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to Cement Mill-I of M/s. Cement Corporation of India Ltd., Tandur Cement Factory, Karankote (V), Tandur (M), Vikarabad District for analysis. The sample was in a condition fit for analysis reported below.

Sample source: Stack attached to Cement Mill-I

I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

Sample No.	Parameter	Value	CFO Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102286	Suspended Particulate Matter (mg/Nm <sup>3</sup> )	113	50	IS 11225 (Part-I),1985

The condition of the seals, fastening and container on receipt was as in good condition.

Field observation: The Air Pollution Control Equipment provided is Electro Static Precipitator (ESP-2 fields).

Remarks: The value "SPM" is exceeding the prescribed standards.

Signed this: 14<sup>th</sup> October, 2020

Address:  
 Smt. R. Parvathi,  
 Senior Environmental Scientist (FAC),  
 Zonal Laboratory,  
 T.S. Pollution Control Board,  
 1-8-269, Balasamudram,  
 Hanamkonda, Warangal

  
 Board Analyst  
**BOARD ANALYST**  
 T.S. Pollution Control Board  
 Zonal Laboratory Hyderabad Zone  
 Warangal-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001 ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

Form IV  
Report by the State Board Analyst  
(See rule 14)

Sample No. ZLWGL20-102287  
Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub-section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 07.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to Cement Mill-I of M/s. Cement Corporation of India Ltd., Tandur Cement Factory, Karankote (V), Tandur (M), Vikarabad District for analysis. The sample was in a condition fit for analysis reported below.

Sample source: Stack attached to Cement Mill-II

I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

Sample No.	Parameter	Value	CFO Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102287	Suspended Particulate Matter (mg/Nm <sup>3</sup> )	205	50	IS 11225 (Part-I), 1985

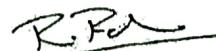
The condition of the seals, fastening and container on receipt was as in good condition.

**Field observation:** The Air Pollution Control Equipment provided is Electro Static Precipitator (ESP-2 fields).

**Remarks:** The value "SPM" is exceeding the prescribed standards.

Signed this: 14<sup>th</sup> October, 2020

**Address:**  
Smt. R. Parvathi,  
Senior Environmental Scientist (FAC),  
Zonal Laboratory,  
T.S. Pollution Control Board,  
1-8-269, Balasamudram,  
Hanamkonda, Warangal



**Board Analyst**  
**BOARD ANALYST**  
T.S. Pollution Control Board  
Zonal Laboratory Hyderabad Zone  
Warangal-506 001.

	TELANGANA STATE POLLUTION CONTROL BOARD ZONAL LABORATORY: HYDERABAD ZONE H.No : 1-8-269, Balasamudram, Warangal - 506001
	ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

Form IV  
Report by the State Board Analyst  
(See rule 14)

Sample No. ZLWGL20-102288  
Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub-section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 08.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to Raw Mill & Rotary Kiln of M/s. Cement Corporation of India Ltd., Tandur Cement Factory, Karankote, Tandur, Vikarabad District for analysis. The sample was in a condition fit for analysis reported below.

Sample source: Stack attached to Raw Mill & Rotary Kiln

I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

Sample No.	Parameter	Value	CFO Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102288	Suspended Particulate Matter (mg/Nm <sup>3</sup> )	387	30	IS 11225 (Part-I),1985
	NO <sub>x</sub> (mg/Nm <sup>3</sup> )	700	800	--
	SO <sub>2</sub> (mg/Nm <sup>3</sup> )	11	100	--

The condition of the seals, fastening and container on receipt was as in good condition.

Field observation: The Air Pollution Control Equipment: ESP's (2-Fields) are provided.

Remarks: The value 'SPM' value is exceeding the prescribed standards

Signed this: 14<sup>th</sup> October, 2020

Address:  
Smt. R. Parvathi,  
Senior Environmental Scientist (FAC),  
Zonal Laboratory,  
T.S. Pollution Control Board,  
1-8-269, Balasamudram,  
Hanamkonda, Warangal

  
Board Analyst  
BOARD ANALYST  
T.S. Pollution Control Board  
Zonal Laboratory Hyderabad Zone  
Warangal-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal – 506001
	<b>ISO-9001 &amp; OHSAS-18001 Certified Laboratory</b> Certificate's No:- Q-180211 & 180204-S

Form IV  
Report by the State Board Analyst  
(See rule 14)

Sample No. ZLWGL20-102289  
Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub – section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 08.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to Clinker Cooler of M/s. Cement Corporation of India Ltd., Tandur Cement Factory, Karankote, Tandur, Vikarabad District for analysis. The sample was in a condition fit for analysis reported below.

**Sample source:** Stack attached to Clinker Cooler

I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

Sample No.	Parameter	Value	CFO Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102289	Suspended Particulate Matter (mg/Nm <sup>3</sup> )	304	50	IS 11225 (Part-I), 1985

The condition of the seals, fastening and container on receipt was as in good condition.

**Field observation:** The Air Pollution Control Equipment: ESP's (3-Fields) are provided.

**Remarks:** The value "SPM" is exceeding the prescribed standards.

Signed this: 14<sup>th</sup> October, 2020

**Address:**  
Smt. R. Parvathi,  
Senior Environmental Scientist (FAC),  
Zonal Laboratory,  
T.S. Pollution Control Board,  
1-8-269, Balasamudram,  
Hanamkonda, Warangal

  
Board Analyst

**BOARD ANALYST**  
T.S. Pollution Control Board  
Zonal Laboratory Hyderabad Zone  
Warangal-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001
	ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

Form IV  
Report by the State Board Analyst  
(See rule 14)

Sample No. ZLWGL20-102290  
Dated the 14<sup>th</sup> October, 2020

I hereby certify that I, Smt. R. Parvathi, State Board Analyst duly appointed under sub-section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, Collected on 08.10.2020 and received on the day of 12.10.2020 the sample of Stack attached to Coal Mill I & II (Combined) of M/s. **Cement Corporation of India Ltd., Tandur Cement Factory, Karankote, Tandur, Vikarabad District** for analysis. The sample was in a condition fit for analysis reported below.

Sample source: Stack attached to Coal Mill I & II

I further certify that I have analyzed the aforementioned sample on 14.10.2020 and declare the result of the analysis to be as follows:

Sample No.	Parameter	Value	CFO Standard (mg/Nm <sup>3</sup> )	Method
ZLWGL20-102290	Suspended Particulate Matter (mg/Nm <sup>3</sup> )	340	50	IS 11225 (Part-I),1985

The condition of the seals, fastening and container on receipt was as in good condition.

Field observation: The Air Pollution Control Equipment: ESP's (1-Field) are provided.

Remarks: The value "SPM" is exceeding the prescribed standards.

Signed this: 14<sup>th</sup> October, 2020

Address:  
Smt. R. Parvathi,  
Senior Environmental Scientist (FAC),  
Zonal Laboratory,  
T.S. Pollution Control Board,  
1-8-269, Balasamudram,  
Hanamkonda, Warangal

  
Board Analyst  
**BOARD ANALYST**  
T.S. Pollution Control Board  
Zonal Laboratory Hyderabad Zone  
Warangal-506 001.



TELANGANA STATE POLLUTION CONTROL BOARD  
 ZONAL LABORATORY: HYDERABAD ZONE  
 H.No : 1-8-269, Balasamudram, Warangal – 506001  
 ISO-9001 & OHSAS-18001 Certified Laboratory  
 Certificate's No:- Q-180211 & 180204-S

**Ambient Air Quality Analysis Report**

Sample Nos. :	ZLWGL20-102291 to 102293
Name of the industry:	M/s. Cement Corporation of India Ltd., Tandur Cement Factory, Karankote (V), Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Sample No.	Date of sampling	Time and duration of sampling	PM <sub>10</sub> µg/m <sup>3</sup>	TSPM µg/m <sup>3</sup>	SO <sub>2</sub> µg/m <sup>3</sup>	NO <sub>x</sub> µg/m <sup>3</sup>		
Ambient Air Quality Monitoring was carried out near water tank (Upwind direction)	ZLWGL20-102291	08.10.2020 & 09.10.2020	10:00 am to 06:00 pm	109	195	13	20		
	ZLWGL20-102292		06:00 pm to 02:00 am	74	217	15	19		
	ZLWGL20-102293	24 Hours Average	02:00 am to 10:00 am	70	263	14	22		
					84	225	14	21	
					100	-	80	80	
	National Ambient Air Quality Standards (NAAQS)								
NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VII) (Rule 3(3B)) of E(P), Act,1986.									
PM <sub>10</sub> – Particle size less than 10 micrometers.									

*R.P.R.*

Senior Environmental Scientist (FAC)  
 Senior Environmental Scientist  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.



TELANGANA STATE POLLUTION CONTROL BOARD  
 ZONAL LABORATORY: HYDERABAD ZONE  
 H.No: 1-8-269, Balasamudram, Warangal - 506001  
 ISO-9001 & OHSAS-18001 Certified Laboratory  
 Certificate's No:- Q-180211 & 180204-S

**Ambient Air Quality Analysis Report**

Sample Nos. :	ZLWGL20-102294 to 102296
Name of the industry:	M/s. Cement Corporation of India Ltd., Tandur Cement Factory, Karankote (V), Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Sample No.	Date of sampling	Time and duration of sampling	PM <sub>10</sub> µg/m <sup>3</sup>	TSPM µg/m <sup>3</sup>	SO <sub>2</sub> µg/m <sup>3</sup>	NO <sub>x</sub> µg/m <sup>3</sup>
Ambient Air Quality Monitoring was carried out near railway vagan shed (Downwind direction)	ZLWGL20-102294	08.10.2020 & 09.10.2020	10:15 am to 06:15 pm	203	657	15	25
	ZLWGL20-102295		06:15 pm to 02:15 am	100	192	14	26
	ZLWGL20-102296		02:15 am to 10:15 am	88	392	18	25
<b>24 Hours Average</b>				<b>130</b>	<b>413</b>	<b>16</b>	<b>27</b>
<b>National Ambient Air Quality Standards (NAAQS)</b>				<b>100</b>	<b>-</b>	<b>80</b>	<b>80</b>
<b>NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VII) (Rule 3(3B)) of E(P), Act,1986.</b> <b>PM<sub>10</sub> - Particle size less than 10 micrometers.</b> <b>Remarks: The value of "PM<sub>10</sub>" is exceeding the National Ambient Air Quality Standards (NAAQS).</b>							

*R.P.*

Senior Environmental Scientist (FAC)  
 Senior Environmental Scientist  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001 ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

**Fugitive Emission Report**

Sample No. :	ZLWGL20-102297
Name of the industry:	M/s. Cement Corporation of India Ltd., Tandur Cement Factory, Karankote (V), Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Date of sampling	Time and duration of sampling	SPM
Fugitive Emission Monitoring was carried out in between Cement mill-I and Cement mill feed hopper.	07.10.2020	10:30 am to 02:30 pm	8097
<b>Fugitive Emission Standards</b>			<b>5000</b>
<b>Note:</b> (*)-As per the "SPM" concentration standard for assessing effectiveness of control measures adopted as per 1.6 of Environmental guidelines for prevention and control of Fugitive emissions from Cement plants.			
<b>Field observation:</b> Heavy fugitive emissions were observed during the monitoring.			

  
**Senior Environmental Scientist (FAC)**  
**Senior Environmental Scientist**  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No: 1-8-269, Balasamudram, Warangal - 506001 ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S

Fugitive Emission Report

Sample Nos. :	ZLWGL20-102298
Name of the industry:	M/s. Cement Corporation of India Ltd., Mining division, Karankote (V), Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Date of sampling	Time and duration of sampling	SPM
Fugitive Emission Monitoring was carried out at a distance of 10 meters from lime stone crusher.	07.10.2020	11:15 am to 03:15 pm	6806
<b>Fugitive Emission Standards</b>			
<b>Note:</b>	(*)-As per the "SPM" concentration standard for assessing effectiveness of control measures adopted as per 1.6 of Environmental guidelines for prevention and control of Fugitive emissions from Cement plants.		
<b>Field observation:</b>	Heavy fugitive emissions were observed during monitoring.		

  
**Senior Environmental Scientist (FAC)**  
**Senior Environmental Scientist**  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001 <b>ISO-9001 &amp; OHSAS-18001 Certified Laboratory</b> Certificate's No:- Q-180211 & 180204-S

**Fugitive Emission Report**

Sample Nos. :	<b>ZLWGL20-102299</b>
Name of the industry:	M/s. Cement Corporation of India Ltd., Mining division, Karankote (V), Tandur (M), Vikarabad (D).
Samples Collected & Submitted by :	Zonal Laboratory, Warangal

Sampling Location	Date of sampling	Time and duration of sampling	SPM
Fugitive Emission Monitoring was carried out at a distance of 10 meters from Coal yard.	08.10.2020	03:00 pm to 07:00 pm	1513
<b>Fugitive Emission Standards</b>			<b>2000</b>
<b>Note:</b> (*)-As per the "SPM" concentration standard for assessing effectiveness of control measures adopted as per 1.6 of Environmental guidelines for prevention and control of Fugitive emissions from Cement plants.			

  
**Senior Environmental Scientist (EAC)**  
**Senior Environmental Scientist**  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

	<b>TELANGANA STATE POLLUTION CONTROL BOARD</b> <b>ZONAL LABORATORY: HYDERABAD ZONE</b> H.No : 1-8-269, Balasamudram, Warangal - 506001 ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- Q-180211 & 180204-S
	<b>Ambient Air Quality Analysis Reports</b>

<b>Sample Nos. :</b> <b>Name of the industry:</b> <b>Samples Collected &amp; Submitted by :</b>	<b>ZLWGL20-102271 to 102273</b> Sri Satya Sai Seva Sadan, (Control Station), Patel Garden near Railway gate, Tandur (M), Vikarabad Dist. Zonal laboratory, Warangal
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Sampling Location	Sample No.	Date of sampling	Time and duration of sampling	PM <sub>10</sub> µg/m <sup>3</sup>	TSPM µg/m <sup>3</sup>	SO <sub>2</sub> µg/m <sup>3</sup>	NO <sub>x</sub> µg/m <sup>3</sup>	
Ambient Air Quality Monitoring was carried out on terrace of temple.	ZLWGL20-102271	05.10.2020 & 06.10.2020	06:00 am to 02:00 pm	53	239	8	19	
	ZLWGL20-102272		02:00 pm to 10:00 pm	76	214	7	20	
	ZLWGL20-102273	10:00 pm to 06:00 am	38	171	7	15		
	<b>24 Hours Average</b>				<b>56</b>	<b>208</b>	<b>8</b>	<b>18</b>
	<b>National Ambient Air Quality Standards (NAAQS)</b>				<b>100</b>	<b>-</b>	<b>80</b>	<b>80</b>
	<b>NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VII) (Rule 3(3B)) of E(P), Act, 1986.</b> <b>PM<sub>10</sub> - Particle size less than 10 micrometers.</b>							



Senior Environmental Scientist (FAC)  
 Senior Environmental Scientist  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.



TELANGANA STATE POLLUTION CONTROL BOARD  
 ZONAL LABORATORY: HYDERABAD ZONE  
 H.No : 1-8-269, Balasamudram, Warangal -- 506001  
 ISO-9001 & OHSAS-18001 Certified Laboratory  
 Certificate's No:- Q-180211 & 180204-S

**Ambient Air Quality Analysis Reports**

Sample Nos. :	ZLWGL20-102462 to 102464
Name of the industry:	M/s. Faiyaz & Co., (Adjacent to M/s. Leo Fuel Station ), Gouthapur (V), Chincholi Road, Tandur (M), Vikarabad Dist.
Samples Collected & Submitted by :	Regional office, Rangareddy-I.

Sampling Location	Sample No.	Date of sampling	Time and duration of sampling	PM <sub>10</sub> µg/m <sup>3</sup>	TSPM µg/m <sup>3</sup>	SO <sub>2</sub> µg/m <sup>3</sup>	NO <sub>x</sub> µg/m <sup>3</sup>
Ambient Air Quality Monitoring was carried out near office room	ZLWGL20-102462	20.10.2020 & 21.10.2020	02:00 pm to 10:00 pm	52	197	13	30
	ZLWGL20-102463		10:00 pm to 06:00 am	53	201	13	29
	ZLWGL20-102464	06:00 am to 02:00 pm	59	146	12	27	
<b>24 Hours Average</b>				<b>55</b>	<b>181</b>	<b>12</b>	<b>29</b>
<b>National Ambient Air Quality Standards (NAAQS)</b>				<b>100</b>	<b>-</b>	<b>80</b>	<b>80</b>
<b>NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VI)] (Rule 3(BB)) of E(F), Act,1986.</b> <b>PM<sub>10</sub></b> - Particle size less than 10 micrometers.							
<b>Field observation:</b> <ol style="list-style-type: none"> <li>The monitoring station is about 50 meters to the state highway.</li> <li>During the monitoring vehicular moment observed.</li> <li>Weather changes was observed from Normal to Cloudy to Normal.</li> <li>Drizzling rain was observed in three shifts at the following timings 1) 3:30pm to 4:00pm 2) 10:45pm to 11:15pm 3) 10:30am to 11:00am.</li> </ol>							

**Senior Environmental Scientist (FAC)**  
 Senior Environmental Scientist  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone



**TELANGANA STATE POLLUTION CONTROL BOARD**  
**ZONAL LABORATORY: HYDERABAD ZONE**  
 H.No : 1-8-269, Balasamudram, Warangal - 506001  
 ISO-9001 & OHSAS-18001 Certified Laboratory  
 Certificate's No:- Q-180211 & 180204-S

**Ambient Air Quality Analysis Reports**

Sample Nos. :	ZLWGL20-102465 to 102467
Name of the industry:	Tandur Police Station
Samples Collected & Submitted by :	Shanthi nagar colony, Tandur (M), Vikarabad Dist. Regional office, Rangareddy-1

Sampling Location	Sample No.	Date of sampling	Time and duration of sampling	PM <sub>10</sub> µg/m <sup>3</sup>	TSPM µg/m <sup>3</sup>	SO <sub>2</sub> µg/m <sup>3</sup>	NO <sub>x</sub> µg/m <sup>3</sup>
Ambient Air Quality Monitoring was carried out on terrace of Police station.	ZLWGL20-102465	20.10.2020 & 21.10.2020	02:00 pm to 10:00 pm	113	236	14	41
	ZLWGL20-102466		10:00 pm to 06:00 am	57	153	13	36
	ZLWGL20-102467		06:00 am to 02:00 pm	69	195	14	40
<b>24 Hours Average</b>				<b>80</b>	<b>195</b>	<b>14</b>	<b>40</b>
<b>National Ambient Air Quality Standards (NAAQS)</b>				<b>100</b>	<b>-</b>	<b>80</b>	<b>80</b>
<b>NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VII) (Rule 3(B)) of E(P), Act, 1986.</b> <b>PM<sub>10</sub> - Particle size less than 10 micrometers.</b>							
<b>Field observation:</b>				1. The monitoring station is about 20 meters to the state highway. 2. During the monitoring vehicular moment observed. 3. Drizzling rain was observed in three shifts at the following timings 1) 3:30pm to 4:00pm 2) 10:45pm to 11:15pm 3) 10:30am to 11:00am.			

  
**Senior Environmental Scientist (FAC)**  
 Senior Environmental Scientist  
 T.S. Pollution Control Board,  
 Zonal Laboratory Hyderabad Zone  
 WARANGAL-506 001.

**Item No.4:**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 195 of 2016 (SZ)**

*(Through Video Conference)*

**IN THE MATTER OF:**

Tandur Citizens Welfare Society,  
Rangareddy District.

...Applicant(s)

**With**

Government of Telangana,  
Represented by its Secretary,  
Environment and Forest Department,  
Hyderabad and Ors.

...Respondent(s)

**Date of hearing: 16.09.2020.**

**CORAM:**

**HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER**

**HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER**

**For Applicant(s):**

M/s. V.P. Sengottuvel.

**For Respondent(s):**

Smt. H. Yasmeen Ali for R1, R6, R8.  
Sri. G.M. Syed Nurullah Sheriff for R2.  
Sri. D.S. Ekambaram through  
M/s. Jayalakshmi for R3.  
Sri. T. Sai Krishnan through  
Sri. B. Lakshmi Narasimhan for R4.  
Sri. Sidharth represented  
Sri. Raghul Balaji for R10, R12.

**ORDER**

1. As per order dated 06.03.2020, this Tribunal had considered the pleadings filed by the parties. It was also mentioned in the order that when the case was taken up, the learned counsel appearing for the applicant as well as the official respondents submitted that there was another case filed before the Principal Bench of National Green Tribunal, New Delhi as Original Application No.925 of 2018 and by order dated 14.11.2019, the same has been disposed of by the Principal Bench of National Green Tribunal by giving certain directions to the District Collector, Vikarabad as well as the State Pollution Control Board.
2. We have extracted the order passed by the Principal Bench of National Green Tribunal in Para No.15 of the order.
3. This Tribunal had directed the District Collector, Vikarabad and Telangana State Pollution Control Board to submit a report as to what are all the steps taken by them in compliance with the directions issued by the Principal Bench of National Green Tribunal in *Tandur Citizens Welfare Society Vs. The Government of Telangana & Ors. (O.A. No.925/2018 dated 14.11.2019)* and posted the case to 22.04.2020.
4. On 22.04.2020, the matter was adjourned to 22.06.2020 and on

22.06.2020, it was adjourned to 24.06.2020 and on 24.06.2020, it was adjourned to 31.07.2020 and on 31.07.2020, it was adjourned to today by successive notifications.

5. When the matter came up for hearing today through Video Conference, Sri. V.P. Sengottuvel represented the applicant. Smt. H. Yasmeen Ali represented respondents 1, 6 & 8, Sri. G.M. Syed Nurllah Sheriff represented 2<sup>nd</sup> respondent, Sri. D.S. Ekambaram through M/s. Jayalakshmi represented 3<sup>rd</sup> respondent, Sri. T. Sai Krishnan through Sri. Lakshmi Narasimhan represented 4<sup>th</sup> respondent, Sri. Sidharth represented Sri. Ragul Balaji, learned counsel appearing for the respondents 10 & 12.
6. Learned counsel appearing for the applicant submitted that they have not submitted a report as directed by this Tribunal and the directions given by the Principal Bench of National Green Tribunal has not been complied with so far.
7. Learned counsel appearing for the Pollution Control Board submitted that due to the pandemic situation prevailing in the State of Telangana, they are not able to submit the report as directed. If one month time is granted, they will come with the report regarding the compliance of the directions given by the

Principal Bench of National Green Tribunal, New Delhi in this regard.

8. The learned counsel appearing for the respondents 10 & 12 submitted that they have submitted a compliance report on 19.06.2020 along with certain documents but the same is not placed along with the file.
9. The office is directed to verify the same and place before the Bench on the next hearing date, if such document has been filed.
10. The District Collector, Vikarabad as well as the Telangana Pollution Control Board are directed to comply with the directions dated 06.03.2020 regarding the compliance of the directions issued by the Principal Bench of National Green Tribunal, New Delhi in O.A. No.925/2018 dated 14.11.2019 by e-filing along with necessary fee and the required hardcopies to be produced as per rules.
11. The Registry is directed to communicate this order to the District Collector and the Telangana State Pollution Control Board by e-mail immediately so as to enable them to comply with the direction.
12. For consideration of further report, post on 29.10.2020.

.....J.M.  
**(Justice K. Ramakrishnan)**

.....E.M.  
**(Shri. Saibal Dasgupta)**

**O.A. No.195/2016**  
**16<sup>th</sup> September, 2020. Mn.**



**BEFORE THE NATIONAL  
GREEN TRIBUNAL,  
SOUTHERN ZONE AT  
CHENNAI**

Application No. 195 of 2016

**REPORT FILED BY THE 4<sup>th</sup>  
RESPONDENT**

**T.Sai Krishnan**

Counsel for 4<sup>th</sup> Respondent